



## HARYANA LEGISLATIVE ASSEMBLY

August Session 2025

Starred Question

27th August 2025

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Total Question - 20

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To Declare Agroha as a Sub-Tehsil.

**\*61 Sh. Naresh Selwal (Uklana ):**

Will the Revenue & Disaster Management Minister be pleased to state :-

a) whether there is any proposal under consideration of the Government to declare Agroha as a Sub-Tehsil; and

b) if so, the time by which it is likely to be notified as such?

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**The Number of Registered Criminal Cases**

**\*62 Sh. Aditya Surjewala (Kaithal):**

Will the Chief Minister be pleased to state:-

a) the year-wise number of criminal cases registered from 2018-19 till to date in the State for murder, attempt to murder, rape, dacoity, kidnapping, extortion, theft, molestation/outraging the modesty, narcotics/NDPS or other serious or heinous offences;

b) whether it is a fact that various groups of criminals, gangs, organized

criminals and extortionist mafia are operating in the State; if so, the details thereof;

c) whether such criminals have any interstate or intra-country connections; if so, details thereof; and

d) the steps taken or likely to be taken by the Government to tackle the menace of organized crime in State ?

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### **Desilting of River Markanda**

**\*63 Smt. Pooja (Mullana ):**

Will the Irrigation & Water Resources Minister be pleased to state the reasons for not performing the desilting work of River Markanda during the current financial year togetherwith the time by which the abovesaid river is likely to be desilted ?

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### **To Complete the Construction Work of Hospital**

**\*64 Sh. Parmod Kumar Vij (Panipat City):**

Will the Health Minister be pleased to state :-

(a) the estimated cost of construction of the Mother & Child Care Hospital in the Civil Hospital Complex, Panipat;

(b) the time by which construction work of abovesaid hospital is likely to be completed; and

(c) the number of beds to be provided in this Mother & Child Care Hospital togetherwith the facilities likely to be made available therein?

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### **To Close the Dumping Point**

**\*65 Sh. Ashok Kumar Arora (Thanesar):**

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to close the dumping point situated on the western bank of Brahma Sarovar?

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### **To Develop the Green Belt and to Construct the Flyover**

**\*66 Sh. Jagmohan Anand (Karnal):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister in the year 2017 to develop the green belt on Karnal-Meerut Road and to construct a flyover at Sector-6 Chowk in Karnal;

b) whether it is also a fact that the case regarding the abovesaid announcement is lying pending with E.I.C., P.W. (B&R) since the year 2021; and

c) whether there is any proposal under consideration of the Government to construct the abovesaid flyover, if so, the time by which it is likely to be constructed?

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### **To Upgrade the Polytechnic College as Degree College**

**\*67 Mohd. Israil (Hathin):**

Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the Polytechnic College, Utawad in Hathin as a Degree College; if so, the details thereof?

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### **To Make the E.S.I. Hospital Operational**

**\*68 Dr. Krishan Kumar (Bawal):**

Will the Labour Minister be pleased to state: -

a) whether it is a fact that the building of ESI hospital has been constructed in the Industrial Area of Bawal town but the said hospital has not been made operational so far; and

b) if so, the time by which the abovesaid hospital is likely to be made operational?

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### **To Provide a Permanent Solution of Flood Problem**

**\*69 Smt. Renu Bala (Sadhaura):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that the villages such as Khanuwala, Chintpur, Malikpur Bangar, Rukali, Bisation wala, Dharam Kot and Daryapur in the blocks of Vyaspur and Chhachhrauli in Sadhaura Assembly Constituency get damaged due to flooding from the Som River; and

b) if so, whether there is any proposal under consideration of the Government to provide a permanent solution to the flood problem in these villages togetherwith the time by which the abovesaid problem is likely to be solved?

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### **Chakbandi of Shamlat Land**

**\*70 Sh. Manmohan Bhadana (Samalkha):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) the total extent of *Shamlat* land in the villages of Panipat district situated along the Yamuna River;

b) whether consolidation (*Chakbandi*) of such land has been carried out by the Government; if so, the names of the villages where such consolidation has taken place and the extent of land consolidated in each village togetherwith the criteria adopted for such consolidation;

c) if not, the proposal of the Government for carrying out consolidation of the abovesaid Shamlat land; and

d) whether any dispute or complaint has been raised by the Gram Panchayat, farmers or other stakeholders during the course of consolidation; if so, the findings of the inquiry conducted thereupon alongwith the action taken against the persons found guilty?

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### **Completion of Medical College**

**\*71 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Medical Education & Research Minister be pleased to state: \_\_

a) the expected date of completion of the ongoing construction of Sri Guru

Teg Bahadur Sahib Government Medical College, Panjupur, District Yamunanagar; and

b) the time by which admissions in MBBS and other paramedical courses are likely to be commenced in the abovesaid college?

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### **Recruitment of JBT Teachers**

**\*72 Sh. Kuldeep Vats (Badli):**

Will the School Education Minister be pleased to state: -

a) whether it is a fact that an examination for recruitment of JBT (Mewat Cadre) was conducted by the Haryana Staff Selection Commission shortly before the imposition of the Model Code of Conduct for Assembly election on 28 September 2024, but the result of the abovesaid recruitment has not been declared so far and no further recruitment process has been undertaken by the Haryana Staff Selection Commission; and

b) if so, the action taken by the Government in this regard togetherwith the details thereof?

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### **To Establish Industries**

**\*73 Sh. Rajbir Fartia (Loharu):**

Will the Industries & Commerce Minister be pleased to state whether there is any proposal under consideration of the Government to establish small, medium or large industries in Loharu Assembly Constituency keeping in view of its geographical location near the Rajasthan border and its high potential for industrial development; if so, the action taken by the Government so far in this regard?

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### **To Construct a By-Pass**

**\*74 Sh. Anil Yadav (Kosli):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that an announcement was made by the Ex-Chief Minister in the year 2015 for the construction of a by-pass in Kosli, but no work

has been started so far; and

b) whether there is any proposal under consideration of the Government to construct a by-pass in Kosli; if so, the time by which it is likely to be constructed togetherwith the details thereof?

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### **To Drain out the Rainy Water**

**\*75 Sh. Vinod Bhayana (Hansi):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that during the rainy season water from other villages enters the villages and fields of Dhana Kalan, Rampura, Bhatol Jatan, Jeetpura, Mehnda, Channat, Bhatla, Kumbha and Thurana of Hansi Assembly Constituency; and

b) if so, whether there is any proposal under consideration of the Government to solve the abovesaid problem togetherwith the time by which the abovesaid problem is likely to be solved?

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### **To Release the Outstanding Payment**

**\*76 Smt. Shalley Chaudhary (Nariangarh):**

Will the Co-operation Minister be pleased to state: -

a) whether it is the fact that the payment of Rs. 12.51 Crore of sugarcane is outstanding for the year 2024-25 in the Naraingarh Sugar Mill; and

b) if so; the time by which the said outstanding payment is likely to be released?

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### **To Start Construction Work of IMT**

**\*77 Sh. Kanwar Singh (Mahendragarh):**

Will the Industries & Commerce Minister be pleased to state the time by which the construction work of the proposed IMT at village Khudana in Mahendergarh Assembly Constituency is likely to be started?

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## **The Details of Diet Allowance in the Sports Nursery**

**\*78 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the Minister of State for Sports be pleased to state whether the children enrolled in the sports nursery in Fatehabad district are being provided with diet allowance; if so, the details thereof?

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## **To Establish an ITI in Village Jakholi**

**\*79 Sh. Vikas Saharan (Kalayat):**

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state: -

a) whether there is any proposal under consideration of the Government to establish an ITI in village Jakholi; if so, the time by which it is likely to be constructed; and

b) the estimated cost likely to be incurred on the construction of the said ITI?

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## **To Construct Building for Sub-division Office**

**\*80 Sh. Shishpal Keharwala (Kalanwali):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) the place from where the sub-division office is operating in Kalanwali at present;

b) whether there is any proposal under consideration of the Government to construct a new building for sub-division office;

c) if so, the time by which the construction work of such building is likely to be completed; and

d) if not, the reasons thereof?

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